



# भारत का राजपत्र The Gazette of India

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असाधारण  
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)  
PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित  
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NEW DELHI, TUESDAY, JULY 7, 2026/ASHADHA 16, 1948

रेल मंत्रालय

[पूर्वोत्तर सीमांत रेलवे (निर्माण संगठन)]

शुद्धिपत्र

मालीगाँव, 7 जुलाई, 2026

(ई-गजट अधिसूचना संख्या 2596 दिनांक 29.05.2026 के संबंध में,)

का.आ. 3689(अ).— रेल मंत्रालय [पूर्वोत्तर सीमांत रेलवे (निर्माण संगठन)] द्वारा जारी अधिसूचना S.O. 2689 (E), दिनांक 29.05.2026, जो भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (ii) में प्रकाशित हुई है।

राजपत्र अधिसूचना में सक्षम अधिकारी के तौर पर "जिला मजिस्ट्रेट, किशनगंज" को "जिला भू-अर्जन पदाधिकारी, किशनगंज" पढ़ा जाए।

[फा.सं. W/207/CON/NJP/LAND/AUB-NJP (3<sup>rd</sup> & 4<sup>th</sup> Line)/8]

संजीव कुमार, मुख्य अभियन्ता/निर्माण

**MINISTRY OF RAILWAYS****[Northeast Frontier Railway (Construction Organisation)]****CORRIGENDUM**

Maligaon, the 7th July, 2026

**(In Regard to E-Gazette Notification No. 2596 dated 29.05.2026)**

**S.O. 3689(E).**— In the Notification S.O. 2689 (E), dated 29.05.2026, issued by the Ministry of Railways [N. F. Railway (Construction organization)], published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii).

The Competent authority in the Gazette Notification “District Magistrate, Kishanganj” to be read as “District Land Acquisition Officer, Kishanganj”.

[F. No. W/207/CON/NJP/LAND/AUB-NJP (3<sup>rd</sup> & 4<sup>th</sup> Line)/8]

SANJEEV KUMAR, Chief Engineer/Construction